NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 741/16 in CP 272/16	TP 214/17	To get clarification from RD	391/394	Citrix R&D India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER REP	RESENTATION TO WHOM	SIGNATURE
).	LAKSHMI MENON	Petitioner	Zakohni
	(9880073412)		
2)	Prima Halti	Roc	P

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. She again requested time to get clarification from R.D on the comments offered by Petitioner Company. Tribunal to address a letter to the R.D to offer comments if any. List it on 02/03/2018.

Member (T)

Member (J)